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Title: Need to release funds for setting up a sub-station at Kalahandi district, Orissa, under Accelerated Power Development and Reform Programme.

SHRI BIKRAM KESHARI DEO (KALAHANDI): The Government of India have approved an estimated amount of Rs. 592.22 crore for implementation of Accelerated Power Development and Reform Programme (APDRP) for upgradation of sub-transmission and Distribution network in the state of Orissa. Out of this, Rs. 74.02 crore has been received from Government of India and the same has already been passed on to the Distribution Committee for implementation of the projects.

In the meantime the steering Committee for APDRP approved the short closure of project cost from Rs. 592.22 to Rs. 506.73 crore out of which Rs. 295.40 crore have been approved by the steering committee. The implementation of new APDRP scheme shall be governed by the new terms and conditions of the restructured APDRP for the 11th Plan.

The Government of India have not paid Rs. 264.94 crore towards APDRP incentives, in spite of the State Government, taking up the matter with them vide letter No. UMI/06/96 CM dated 18.03.2006.

So, it is requested that funds may be released so that the Bhawanipatna 132 KVA sub station could be set up in the district of Kalahandi, for which land has been provided by the District Authorities.